PROPOSED CALENDAR FOR LOK ADALAT HIGH COURT OF M.P., JABALPUR "YEAR 2016"

27/02/2016	Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Criminal Revisions & all other Cases referred to Lok Adalat.
23/04/2016	Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Criminal Revisions & all other Cases referred to Lok Adalat.
25/06/2016	Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Criminal Revisions & all other Cases referred to Lok Adalat.
27/08/2016	Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Criminal Revisions & all other Cases referred to Lok Adalat.
22/10/2016	Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Criminal Revisions & all other Cases referred to Lok Adalat.
03/12/2016	Cases of Insurance Companies, Writ Petitions, First Appeals, Second Appeals, Criminal Revisions & all other Cases referred to Lok Adalat.

sd/(Gireesh Dikshit)
Registrar/Secretary
High Court Legal Services Committee
Jabalpur

sd/-Hon'ble The Chairman, H.C.L.S.C

Approved,

sd/-Hon'ble The Chief Justice

(Gireesh Dikshit)

Registrar/Secretary
High Court Legal Services Committee
Jabalpur